

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UN-STARRED QUESTION NO. 1026
TO BE ANSWERED ON MONDAY, 29th JULY 2024
7 Shravan, 1946 (Saka)**

Loss to Kerala Exchequer due to Canadian Company

1026. SHRI K SUDHAKARAN:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government is aware of the Canadian based company M/s SNC Lavlin, rebranded as AtkinsRealis Group Inc., which has caused loss to the Kerala exchequer, including the Kerala hydroelectric dam scandal and if so, the details thereof and if not, the reasons therefor;**
- (b) whether the Government is aware that M/s SNC Lavlin, also known as AtkinsRealis Group Inc., is functional in India under various names and if so, the names of the companies that are functioning in the country as a subsidiary of SNC Lavlin company;**
- (c) whether any of the subsidiary companies are functional in Kerala;
and**
- (d) If so, the details thereof?**

ANSWER

Minister of State in the Ministry of Corporate Affairs; Minister of State in the Ministry of Road Transport and Highways;

(Shri Harsh Malhotra)

(a) As regards rebranding of 'SNC Lavlin to AtkinsRealis Group Inc.' as per MCA-21 filing, there is no such foreign company with said name having place of business in India.

(b)to (d) – does not arise
